

National Company Law Appellate Tribunal

Dated: 03.03.2021

CIRCULAR

It is notified for the information of the Ld. Advocates/Parties-in-person/Authorized Representatives that the creation of Group in WhatsApp for sharing of VC links for hearing of their matters is restricted/barred due to new guidelines or regulations issued by Government of India pertaining to Social Media Apps and OTT Platforms.

In these circumstances, the VC links shall be shared w.e.f. 04.03.2021 through registered Email ids as well as by SMS on registered mobile numbers of the Ld. Advocates/Parties-in-person/Authorized Representatives.

Further, it is notified for the information of the Ld. Advocates/Parties-in-person/Authorized Representatives that for recording of appearance in the Record of Proceedings concerned may send their appearance slip via email through their **registered email ids** only as per enclosed proforma.

The email should be sent to the following email id by 10:15 AM on the day when the matter is listed. Please note that no request for inclusion of the name will be entertained if the email is not received by date and time as mentioned above:

Court Name	Email ID
Chairperson Court	itsupport@nclat.nic.in
Court 2	manu.dev@nclat.gov.in
Court 3	neelam.nain@nclat.nic.in
Court 4	softcopy@nclat.gov.in

APPEARANCE SLIP

- 1. Date:
- 2. Virtual Court No.
- 3. Item No.
- 4. Appeal No.
- 5. Case Title
- 6. For Appellant/Respondent/ Applicant
- 7. Name of Advocates

For the Appellant/Respondent/ Applicant